

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Respondent(s) :

Respondent (s) :

Orders of the Tribunal

Applicant(s):
Advocate for
Applicant(s) :

Notes of the registry,

OA No. 290/00334/2015

Date of Order : 01.02.2016

Mr. J.K. Mishra, counsel for the applicant.
Mr. B.L. Tiwari, counsel for the respondents.

After hearing some time, counsel for the applicant
seeks permission to withdraw the OA with a liberty to
approach this Tribunal again after regularization of
services of the applicants. Permission granted..

Accordingly, the OA is disposed of. No costs.

✓
[Dr.K.B. Suresh]
Judicial Member

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